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(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-7459/ 83 for (a) and (b)].

Notifications of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) under Companies Act, 1956

SHRI JAGANNATH KAUSHAL: Sir, I also beg to lay on the Table, under sub-section (3) of section 620A of the Companies Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs):---

(i) G.S.R. No. 843, dated the 19th November, 1983, publishing the Deelaration of M/s. Sri Raja Raja Chelan Mutual Benefit Fund Limited as a 'Nidhi' under section 620A (1) of the said Act.

(ii) G.S.R. No. 844, dated the 19th November, 1983, publishing the Declaration of M/s. Palghat Permament Fund Limited as a 'Nidhi' under section 620A(1) of the said Act. Placed in Library. See No. LT-.7461/83 for (i) and (ii)].

I. Report and Accounts (1982-83) of the Hindustan Tele-Printers Limited. Madras and related Papers.

II. Report and Accounts (1982-83) of the Indian Telephone Industries Bangalore and related Papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act. 1956, a copy each (in English and Hindi) of the following papers:

(i) (a) Twenty-second Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras for the year 1982-83, together with the Auditors' Report on the Accounts 1416 R.S.-8

and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-7463/83 for (a) and (b)].

(ii) (a) Thirty-third Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. No. LT-7462/ 821

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE RE-PORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE MENTAL HEALTH BILL, 1981

CHAIRMAN: I will MR. DEPUTY take up Special Mention just after two small items. Motion for extension of time for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill.

SHRI BHUVNESH CHATURVEDI: (Rajasthan): Sir, I beg to move the follow ng motion : ----

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill 1981, be further extended upto the first day of the last week of the Hundred and Twenty Ninth Session of the Rajya Sabha."

The question was put and the motion was adopted.

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THE ESSENTIAL COMMODITIES (AMENDMENT) BILL, 1983.

MR. DEPUTY CHAIRMAN: Bill for introduction. Mr. Bhagwat Jha Azad.

225